

Application for grant of Certificate of Registration rejected

December 2, 1998

The Reserve Bank of India, in exercise of the powers conferred on it under Section 45 IA of the Reserve Bank of India Act, 1934, has rejected the applications for grant of certificates of registration submitted by the undernoted financial companies:

| <u>Sr.No.</u> | <u>Name of the Company</u> | <u>Rejected on</u> |
|----------------------|---|---------------------------|
| 1. | M/s. Dashmesh Leasing Pvt. Ltd., SCO 68-70, Sector 17-C, Chandigarh-160 017. | 30.11.1998 |
| 2. | M/s. Sterling Holiday Finvest Ltd., Karumuttu Centre, 7 th Floor, 498, Anna Salai, Chennai-600 035. | 30.11.1998 |
| 3. | Sterling Securities & Futures Ltd., Karumuttu Centre, 7 th Floor, 498, Anna Salai, Nandanam, Chennai-600 035. | 30.11.1998 |

As such, the above companies cannot transact the business of non-banking financial institutions as defined in Clause (a) of Section 45 I of the Reserve Bank of India Act, 1934.

Maureen Shankar
Manager

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